

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 377 of 2013
in
Appeal No. 278 of 2013

Dated : 28th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Syed Mahaboob

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan
for R.1
Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha Chudary
Ms. Prerna Priyadarshini
Mr. Ritwik Bhattacharya
for TPC

ORDER

Post the matter on **29.11.2013** at 10.30 a.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

